NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 74/NCLT/AHM/2017 (New) Madhya Pradesh High Court Indore Bench C.P. No. 38/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.05.2017

Name of the Company:

SEZ Indore Ltd., Crystal

Crystal IT Park Indore Ltd

With

M.P Audyogik Kendra Vikas Nigam (Indore) Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1.

2

ORDER

None present for Petitioners.

The record in Company Application (Petition) 8/2016 on the file of Hon'ble High Court of Madhya Pradesh, Indore Bench is necessary for passing orders in this matter. Hence, Registry is directed to request the Registrar General, High Court of Madhya Pradesh, Indore Bench to send the record in Company Application (Petition) 8/2016 to this Tribunal.

Registry is directed to issue notice to petitioners to appear before this Tribunal either through person or through professional.

List the matter on 02.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 30th day of May, 2017.